

# CENTRAL INFORMATION COMMISSION

Room No. 308, B-Wing, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066

File No.CIC/SM/C/2009/000743/LS

Complainant : Shri Kailash Kumar Sharma  
Public Authority : Addl. CDA, Agra  
Date of Decision : 4.2.2010

**FACTS :**

The matter is called for hearing today dated 27.1.2010. The parties have not appeared before the Commission. However, a fax message has been received from Addl. CDA to say that the complainant has withdrawn the complaint and has requested for dropping the matter.

2. In view of the above, the matter is closed.

Sd/-  
(M.L. Sharma)  
Central Information Commissioner

Authenticated true copy. Additional copies of orders shall be supplied against application and payment of the charges, prescribed under the Act, to the CPIO of this Commission.

(K.L. Das)  
Assistant Registrar

Address of parties :-

1. Shri Rajesh Ranjan  
Addl. CDA,  
O/o Controller of Defence Account,  
Zonal Office, Agra.
2. Shri Kailash Kumar Sharma  
T-25, Bahadur Garh Line,  
Near Tank Crossing,  
Mathura Cantt, Uttar Pradesh.